



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/185/ (IB)/2017
NAME OF THE PETITIONER(S) : JOHNSON LIFTS PVT LTD
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTION & INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	P J RISHIKESH MS SRI GANESH	Counsel for Respondent	
2	K. MAHESHWARAN.	Counsel for Petitioner	

ORDER

Counsels representing both the parties present. Counsel for respondent submitted that he has not received the copy of the petition as well other documents relied upon. Counsel for petitioner is directed to provide application along with all the papers relied upon to the respondent. He is also directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Counsel for respondent is directed to file counter within two weeks. Counsel for petitioner is directed to file rejoinder if any within one week thereafter. Put up on **23.06.2017** at **02.30 P.M.**


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))